

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

Excise Appeal No. 10803 of 2017

(Arising out of Order No. RAJ-EXCUS-000-APP-111-112-16-17 dated 26.12.2016 passed by Commissioner (Appeals-III)-Rajkot)

Alltech Technocast Pvt Ltd.

Survey No. 1, Behind Tip Top Forging,
Shapar, Veraval-Gujarat

...Appellant

VERSUS

C.C.E & S.T. – Rajkot

Central Excise Bhavan, Race Course
Ring Road, Income Tax Office
Rajkot-Gujarat- 360001

...Respondent

APPEARANCE:

Shri Vikas Mehta, Consultant appeared for the Appellant

Shri M.P. Solanki, Assistant Commissioner (AR) appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 31.01.2025
DATE OF DECISION: 03.02.2025

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10802 of 2017.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha